

and penal provisions of the EPF and Miscellaneous provisions Act, 1952 are presently under consideration of the Government and a suitable amending Bill will be brought forward as soon as these proposals are finalised.

Disease Resistance Varieties of Rice in Orissa

3080. SHRI K. PRADHANI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether any disease-resistance varieties of rice have been developed and tried in Orissa particularly in its tribal belt ;

(b) if so, details thereof ; and

(c) the extent to which these varieties have withstood the dreaded insect and disease pests of rice ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes, Sir.

(b) Varieties resistant to major pests in Orissa, developed and released for general cultivation and identified for adaptive trials are :-

Pest	Varieties released
Gallmidge	Shakti, SAMALEI NEELA, SARASA
Brown Plant hopper	DAYA
BLAST	CR 289 — 1208 (released), IET 7564, 7613, 7614, 7261, 7633 (iden- tified)

In tribal areas early maturing varieties like Kalinga III and CR 289-1208 which escape pest attack are preferred.

(c) Varieties Shakti and SAMALEI withstood heavy incidence of Gallmidge even in endemic areas of SAMBALPUR and Bolangir, while variety DAYA withstood Brown plant hopper in Puri and Cuttack districts.

Shifting of TV Centre from Muzaffarpur

3081. SHRI VIJOY KUMAR YADAV :
SHRI PRAKASH CHANDRA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have decided to shift the Television centre from Muzaffarpur ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :
(a) Yes, Sir.

(b) With the augmentation of the power of TV transmitter at Patna to 10 KW, the areas at present covered by the transmitter at Muzaffarpur shall also be covered by the high power transmitter at Patna, rendering the transmitter at Muzaffarpur practically redundant. Similarly Patna will also have a TV centre with production facilities which will make programmes relevant for whole State of Bihar including Muzaffarpur area.

Authorised/Unauthorised Agencies Engaged in Sending the Labour Abroad

3082. SHRI LALA RAM KEN :
PROF. NARAIN CHAND
PARASHAR :
SHRI MUKUL WASNIK :
SHRI JAGANNATH PATN-
AIK :

Will the Minister of LABOUR be pleased to state :

(a) the number of authorised and un-

authorised agencies separately, engaged in sending the labourers to foreign countries;

(b) whether Government are aware that these agencies are charging from the labourers thousands of rupees per person for sending them abroad;

(c) if so, whether Government propose to set up one agency in the interest of labourers and to stop this practice and start the practice of calling the persons of particular trades required in foreign countries through Employment Exchange; and

(d) if so, the time by which this arrangement will be made ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Authorised recruiting agents as on 6.8.1985 are 1,005. The number of unauthorised recruiting agents is not available as they operate illegally.

(b) Yes, Sir. Some complaints are received from time to time.

(c) No, Sir.

(d) Does not arise.

Allotment of Land to Cooperative Societies Registered in 1983

3083. SHRI LALA RAM KEN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the time by which Cooperative Housing Societies registered in 1983 are likely to be allotted land by Delhi Development Authority for constructing houses; and

(b) the place where the land is proposed to be allotted to each society along with the area of land proposed to be allotted in each case ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b) In regard to requirements of land for the new cooperative group housing societies registered by the Registrar, Co-

operative Societies in 1383, the Delhi Development Authority is making efforts to identify the land for allotment and this will take some time. At this stage it is not feasible to indicate the specific time which the land could be allotted and the locality for allotment.

The land is allotted to cooperative group housing societies on the scale of 60 dwelling units per acre.

Rice Supplied to West Bengal

3084. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total quantum of rice supplied to West Bengal during 1981-82 1982-83, 1983-84 and 1984-85 for statutory rationing areas;

(b) the varieties and the price at which it was sold to West Bengal Government in those years;

(c) whether any complaint was received from West Bengal Government about the quality and price of rice; and

(d) if so, the action taken thereon ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The quantity of rice allotted to West Bengal from the Central Pool is given below :-

Year	Quantity (in lakh tonnes)
1981	20.55
1982	16.40
1983	13.30
1984	13.20
1985	8.80 (Till August, 1985)

Information on Central Pool rice distributed in the statutory rationing areas